

In the following 13 Applications for Certified Copies, despite notice dated 05-Mar-2021, applicants have not collected the Certified Copies on or before last date 23-Mar-2021 and therefore, the said applications are hereby filed, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-24-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-202000293	Ranchandan Rai (Def. in person)	2810-2014 (2)
2	U-202003037	Shashipal Shankar Adv. for Plaintiff	1098-2020 (4)
3	U-202003176	INTERJURIS	2489-2015 (31)
4	U-202003307	B.R.Dalal	1196-2020 (12)
5	O-202000215	Kishor G. Pashte Adv. for Plaintiff	2637-2016 (6)
6	O-202000525	Sudhakar G. Lakhani Adv. for Plaintiff	461-2019 (59)
7	O-202000555	Pranayesh V. Patkar	508-2019 (28)
8	O-202000556	Pranayesh V. Patkar	507-2019 (28)
9	O-202000600	Adv. Alka Arun Pawar	6935-2005 (31)
10	O-202000921	Sudhakar G. Lakhani Adv. for Plaintiff	339-2019-SUMMARY SUIT (59)
11	O-202001122	K. Andrews Adv. for Plaintiff	646-2019 (60)
12	O-202001250	Ajay Dalsukhlal Goradia Adv. for Plaintiff	1027-2012 (5)
13	O-202100169	Jagdish Nagar & Asso	177-2020-COMMERCIAL SUIT (1)